NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

COCP No.03/Chd/Hry/2017 IN CP No.121(ND)/2016 RT CP No.180/Chd/Hry/2017

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Mr.Chirag Mahendra Vora.

....Petitioner-Depositor.

Versus.

SRS Limited, Faridabad.

....Respondent-Contemnor

Present: Mr.Jaspal S. Pannu, Advocate for petitioner-depositor.

Mr.Rakesh Kumar, Advocate with Mr.Vaibhav Sahni,

Advocate for respondent.

Mr.Anil Kumar Jindal, Executive Director-cum-Managing Director and Mr.Sunil Jindal, the whole time

Director of respondent company in person.

Learned counsel for respondent seeks time to file the

response. List the matter on 05.09.2017. Reply be filed at least two

days before the date fixed.

(Justice R.P.Nagrath) Member (Judicial)

August 22, 2017.